

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 368/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2017

NAME OF THE PARTIES: M/s. Greenfield Appliances Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(1)	RAJESH SHARMA GO	Advocate	Rajesh Sharma

COMMON ORDER

C.S.P. No. 366/230-232/NCLT/MB/MAH/2017

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1. The Learned Counsel of the Petitioner is present.
2. The Reports from the Offices of RD and ROC Office both awaited.
3. Adjourned to **23rd June, 2017.**

Dated: 13.06.2017

sd/-
M.K. Shrawat
Member (Judicial)